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Title: Introduction of the Nationalisation of Inter-State Rivers Bill, 2011.

SHRI ADHIR CHOWDHURY (BAHARAMPUR): I beg to move for leave to introduce a Bill to provide for nationalization of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for nationalization of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto".

*The motion was adopted.*

SHRI ADHIR CHOWDHURY: I introduce the Bill.

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